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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

O.A.NO. 8 of 1990

Date of Order: 29.8.90

Between:

1. A.C.Khare

2. K.Raghunatha Rao

..Applicants

and

1. Union of India represented by
The Secretary, Ministry of Steel
and Mines, New Delhi.

2. The Director-General, Geological
Survey of India, Calcutta.

3. Sri S.G.Goankar,
Geo Physicist (Sr.), Geophysists Dn.,
Geological Survey of India,
Eastern Region, Calcutta.

..Respondents

...

APPEARANCE:

For Applicants: Mr.C.Suryanarayana, Advocate

For Respondents: Mr.N.Bhaskar Rao, Addl.CGSC

.....

C O R A M:

HON'BLE SHRI B.N.JAYASIMHA: VICE CHAIRMAN

HON'BLE SHRI D.SURYA RAO: MEMBER (JUDL.)

.....

(Judgment of the bench delivered by Hon'ble Shri B.N.Jayasimha,
Vice Chairman)

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1. The applicants are Geophysists (Jr.) and they are questioning the seniority list of Geophysist (Jr.) as on 1-10-1984 communicated through the Director General, Geological Survey of India, Calcutta in proceedings no. 11998/3(4)/71 dated 4-3-1985.

b/n.

contd...2

2. We have heard the learned counsel for the applicants Shri C. Suryanarayana and Shri Naram Bhaskar Rao, Addl. Standing Counsel for the Respondents.

3. The facts of the case are similar to that of O.A.No.354/86 which we have disposed of today i.e. 29 August 1990 For the reasons given by us in the said O.A.No.354/86, we partly allow the application and direct the respondents to promote the two applicants herein if their names are included in the panel prepared by the DPC which met on 26-11-84/27-11-1984. The applicants will be entitled to promotion with retrospective effect from the date a person junior to the applicants in the panel was promoted. The relief is restricted only to the applicants herein and not to any others whose names might have been included in the panel by the DPC of 26-11-1984, but have not questioned the same. In the circumstances of the case, there will be no order as to costs.

B.N.Jayasimha
(B.N.JAYASIMHA)
Vice Chairman

D.Surya Rao
(D.SURYA RAO)
Member(Judl.)

Dt. 29 August, 1990 *D.Surya Rao*
for Deputy Registrar (Judl.)

To : SQH*

1. The Secretary, Union of India, Ministry of Steel and Mines, New Delhi.
2. The Director-General, Geological Survey of India, Calcutta.
3. One copy to Mr.C. Suryanarayana, Advocate 1-2-593/50, Srinilayam, Sri Sri Marg, Gaganmahal, Hyderabad.
4. One copy to Mr.N. Bhaskar Rao, Addl.CGSC.
5. One spare copy.

pvm.

*R.W.
35/8*

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CHECKED BY

APPROVED BY

TYPED BY

COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. B. N. JAYASIMHA : V.C.

AND

THE HON'BLE MR. D. SURYA RAO : MEMBER (J)

AND

THE HON'BLE MR. J. NARASIMHA MURTY : M(J)

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

DATE: 29/8/90

ORDER/JUDGMENT:

L.A. / R.A / C.R.A / No. in

T.A. No.

W.P. No.

O.A. No. 8/90

Admitted and Interim directions issued
Partly
Allowed.

Dismissed for Default.

Dismissed as withdrawn.

Dismissed.

Disposed of with direction.

M.A. Ordered/Rejected.

No order as to costs.

HYDERABAD BENCH